

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)

List of Other creditors as on 31.07.2026

Sl. No.	Name of creditor	Nature of claim	Details of claim received		Details of claim admitted		Amount of contingent claim	Amount of claim not admitted	Amount- Rs
			Date of receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim			Amount of claim under verification
1	Manyata Reality (Energia Project)	Other Creditors	14-09-2024	65,22,91,654	56,48,57,103	Based on JDA	0	8,74,34,551	0
2	Manyata Realty (Lithos Project)	Other Creditors	14-09-2024	23,32,92,199	15,62,79,477	Based on JDA	0	7,70,12,722	0
3	Manyata Infrastructure Developments Private Limited (Energia Project)	Other Creditors	14-09-2024	2,91,57,57,911	2,52,49,40,471	Based on JDA	0	39,08,17,440	0
4	Mantri Signature Villas Owners Association	Other Creditors	13-01-2025	12,55,17,200	2,23,69,500	Refundable Maintainance Deposit	0	10,31,47,700	0
5	KE Housing Pvt. Ltd.	Other Creditors	12-06-2025	13,93,37,847	3,67,23,977	Landowner Share as per Agreement with the Builder	0	10,26,13,870	0
6	Mantri Manyata Lithios Apartment Owner Association Represented by the President, Mrs. Shobha Hulluraiah	Other Creditors	23-07-2025	12,50,00,000	8,03,76,696	BWSSBB, Generators and Common Area Lighting with Solar	0	4,46,23,304	0
7	Mantri Euphoria Villa Owners Co-operative Maintenance Society Ltd.	Other Creditors	09-04-2026	8,86,34,468	4,05,11,486	Towards pending work	0	4,81,22,982	0
8	Krishna Naik	Other Creditors	23-04-2026	80,26,37,668	24,19,92,325	Towards the Penalty and comensation for non completion of the Project as per the signed JDA	0	56,06,45,343	0
Total				5,08,24,68,947	3,66,80,51,035			1,41,44,17,912	0